

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 62Shillong, Monday, March 14, 202223rd Phalguna, 1943 (S. E.)

PART-V

GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

NOTIFICATION

The 14th March, 2022.

No.LB.43/LA/2022/3. - The Meghalaya State Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Amendment) Bill, 2022 introduced in the Meghalaya Legislative Assembly on the 14th March, 2022, together with the Statement of Objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

THE MEGHALAYA STATE AGRICULTURAL PRODUCE AND LIVESTOCK MARKETING (PROMOTION AND FACILITATION) (AMENDMENT) BILL, 2022

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BILL

to amend the Meghalaya State Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2020 (Act No. 9 of 2020) hereinafter referred to as the Principal Act.

Be it enacted by the Legislature of the State of Meghalaya in the Seventy-third Year of the Republic of India as follows:-

Short title extent and Commencement.	1.	(1) This Act may be called the Meghalaya State Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Amendment) Act, 2022.
		(2) It extends to the whole of Meghalaya.
		(3) It shall come into force with effect from the date of its notification in the Official Gazette.
Amendment of Section 114 of the Principal Act.	2.	The existing Section 114 of the Principal Act shall be deleted and the following new section shall be substituted before the <i>proviso</i> , namely:-
i moipari tot.		"114. Any person who contravenes any provision of this Act, or of any Rule or Bye-Law or order issued thereunder shall be punishable with a fine of rupees ten thousand;"
Appending of Schedule after Section 139 of the Principal Act.	3.	After Section 139 of the Principal Act the following Schedule shall be appended, namely, -

<u>"SCHEDULE</u> [See Section 2 (2), 2(23), 2(32), 2(46), 67 and 127] LIST OF AGRICULTURAL PRODUCE AND LIVESTOCK

- 1. Khasi Mandarin/Orange
- 2. Pineapple
- 3. Banana
- 4. Papaya
- 5. Pear
- 6. Plum
- 7. Potato
- 8. Tomato

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- 9. Cabbage
- 10. Cauliflower
- 11. Carrot
- 12. Radish
- 13. Frenchbean
- 14. Chow-Chow (Biskot)
- 15. Brinjal
- 16. Capsicum
- 17. Turmeric (whole and powdered)
- 18. Ginger
- 19. Chillies (dry and green)
- 20. Black pepper
- 21. Bettlenut
- 22. Tezpata
- 23. Broomgrass
- 24. Gerberra
- 25. Rose
- 26. Lilium
- 27. Chrysanthemum
- 28. Alstroemeria
- 29. Aleo barbadensis (Aloe vera)
- 30. Aegel marmelos (Bael)
- 31. Acorus calamus (Calamus/Sweet flag/Vach)
- 32. Alpinia galangal (Greater galangal)
- 33. Alstonia scholaris (Satvin, Saptaparna)
- 34. Aquilaria malaccensis (Agar)
- 35. Asparagus recemosus (Shatavari)
- 36. Azadirachta indica (Neem)
- 37. Cinnamomun verum (Daalchini)
- 38. Cinnamomun tamala (Bay leaf/Tejpat)
- 39. Centella asiatica (Mandookparni)
- 40. Curcuma augustifolia (East Indian Arrowroot (Tikhur))
- 41. Curcuma caecia (Black turmeric)
- 42. Dioscorea bulbifera (Air potato)
- 43. Emblica officinalis (Amla)
- 44. Embelia ribes (White flower emblica/Vidanga)
- 45. Gloriosa superba (Glory lily)

- 46. Kaemferia galangal (Galangal)
- 47. Oroxylum indicum (Indian trumpet flower)
- 48. Piper longum (Indian long pepper/pipli)
- 49. Piper nigrum (Black pepper)
- 50. Rauwolfia serpentine (Sarpgandha)
- 51. Rubia cordifolia (Manjishtta)
- 52. Swertia chirata (Chirata)
- 53. Saraca asoca (Ashok tree)
- 54. Terminalia chebula (Chebulic myrobylan)
- 55. Terminalia arjuna (Beleric myrobylan)
- 56. Tinospora cordifolia (Heart leaves moon seed)
- 57. Taxus wallichiana (Himalayan yew)
- 58. Valeriana wallichii (Indian valerian/Tagar)
- 59. Vitex nigundo (Nirgundi)
- 60. Zanthoxylum alatum (Timoor)
- 61. Zingiber zerumbet (Bitter ginger)
- 62. Disease free Laying (Dfls)
- 63. Pierce/Cut-cocoons
- 64. Seed/Reeling cocoons
- 65. Silworm Pupae
- 66. Silk Yarn
- 67. Silk Waste
- 68. Saplings (Mulberry, Eri & Muga)
- 69. Table Fish
- 70. Fish Seed
- 71. Smoke Fish
- 72. Dry Fish
- 73. Fish Pickle
- 74. Fish Feed
- 75. Rice Bran
- 76. MOC
- 77. Bovine (Cattle/Buffalo)
 - a. Cow
 - b. Heifer
 - c. Young Bull
 - d. Calves

78. <u>Pig</u>

- a. Adult Pigs (Male/Female)
- b. Grower Pigs (Male/Female)
- c. Piglets (Male/Female)

79. Poultry

- a. Poultry Birds
- b. Chicks
- c. Eggs
- 80. Sheep & Goat
 - a. Adult Goats/Sheep (M/F)
 - b. Kids
 - c. Wool

81. Fodder

- a. Maize, Oats
- b. Moringa
- c. Perennial grasses (root slips)
- d. Silage
- e. Hay
- f. Straw.

BANTEIDOR LYNGDOH,

Minister i/c Department of Agriculture & Farmers' Welfare.

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ANDREW SIMONS,

Commissioner & Secretary, Meghalaya Legislative Assembly.



EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 63 Shillong, Monday, March 14, 2022 23rd Phalguna, 1943 (S. E.)

PART-IV GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

The 14th March, 2022.

No.LL(B)62/2018/262.—The Meghalaya Appropriation (No. I) Act, 2022 (Act No. 1 of 2022) is hereby published for general information.

MEGHALAYA ACT NO.1 OF 2022

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on the 14th March, 2022.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 14th March, 2022.

THE MEGHALAYA APPROPRIATION (No. I) ACT, 2022

An

Act

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of Financial Year ending on the thirty first day of March, 2022.

Be it enacted by the Legislature of the State of Meghalaya in the Seventy Third year of the Republic of India as follows:-

- Short title. 1. This Act may be called the Meghalaya Appropriation (No. I) (Supplementary Demand & Supplementary Appropriation for the financial year 2021-22) Act, 2022. Withdrawal of 2. From and out of the Consolidated Fund of Meghalaya, there may be paid ₹ 1316,39,76,379 and applied sums not exceeding those specified in column (3) of the from and out of Schedule amounting in the aggregate to the sums of ₹ 1316,39,76,379/the Consolidated Fund of Meghalaya (Rupees one thousand three hundred sixteen crore thirty nine lakh for the Financial Year 2021-22. seventy six thousand three hundred and seventy nine) only towards defraying the several charges which will come in course of payment during the financial year ending on the thirty first day of March 2022 in respect of the services specified in column (2) of the Schedule. Appropriation. 3. The sums authorized to be withdrawn from and out of the Consolidated Fund
- Appropriation.3.The sums authorized to be withdrawn from and out of the Consolidated Fund
of Meghalaya by this Act, shall be appropriated for the services and purposes
expressed in the Schedule in relation to the financial year 2021 2022.

(1)	(2)		(3)		
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
01	Revenue 2011 PARLIAMENT/STATE/UNION TERRITORY LEGISLATURE				
	2058 STATIONERY AND PRINTING Total Revenue				
	Capital 4058 CAPITAL OUTLAY ON STATIONERY & PRINTING				
	4216 CAPITAL OUTLAY ON HOUSING				
	Total Capital Total of Grant 01		<u>├</u> ──── │		
	Revenue 2012 GOVERNOR				
02	Total Revenue		60,22,775 60,22,775	60,22,775 60,22,775	
	4216 CAPITAL OUTLAY ON HOUSING				
	Total Capital Total of Grant 02		60,22,775	60,22,775	
	Revenue				
03	2013 COUNCIL OF MINISTERS	20,00,00,000		20,00,00,000	
•	2052 SECRETARIAT - GENERAL SERVICES 2070 OTHER ADMINISTRATIVE SERVICES				
	Total Revenue	20,00,00,000		20,00,00,000	
	Total of Grant 03	20,00,00,000		20,00,00,000	
04	Revenue 2014 ADMINISTRATION OF JUSTICE	2,00,46,200		2,00,46,200	
	Total Revenue Capital 4059 CAPITAL OUTLAY ON PUBLIC WORKS	2,00,46,200		2,00,46,200	
	Total Capital				
	Total of Grant 04	2,00,46,200		2,00,46,200	
05	Revenue 2015 ELECTIONS Total Payment	6,16,79,853 6,16,79,853		6,16,79,853 6,16,79,853	
	Total Revenue Total of Grant 05	6,16,79,853		6,16,79,853	
	Revenue				
06	2029 LAND REVENUE 2245 RELIEF ON ACCOUNT OF NATURAL CALAMITIES	20,02,75,000		20,02,75,000	

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(1)	(2)		(3)	<u></u>	
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	2250 OTHER SOCIAL SERVICES				
	2552 NORTH EASTERN AREAS				
	3475 OTHER GENERAL ECONOMIC SERVICES				
	Total Revenue	20,02,75,000		20,02,75,000	
	Capital				
	4250 CAPITAL OUTLAY ON OTHER SOCIAL SERVICES				
i	6225 LOANS FOR WELFARE OF SC/ST AND OBC				
	6250 LOANS FOR OTHER SOCIAL SERVICES				
	6401 LOANS FOR CROP HUSBANDRY				
	Total Capital				
	Total of Grant 06	20,02,75,000		20,02,75,000	
	Revenue				
07	2030 STAMPS AND REGISTRATION			<u></u>	
	Total Revenue Total of Grant 07				
	Revenue				
08	2039 STATE EXCISE				
00	Total Revenue				
	Total of Grant 08				
	Revenue				
09	2040 TAXES ON SALES, TRADE ETC.	52,15,600		52,15,600	
	2045 OTHER TAXES AND DUTIES ON				
	COMMODITIES AND SERVICES	52,15,600		52,15,600	
	Total of Grant 09	52,15,600		52,15,600	
	Revenue				
10	2041 TAXES ON VEHICLES	2,50,00,000		2,50,00,000	
	2070 OTHER ADMINISTRATIVE SERVICES				
	2552 NORTH EASTERN AREAS				
	3055 ROAD TRANSPORT				
	Total Revenue	2,50,00,000		2,50,00,000	
	Capital 4552 CAPITAL OUTLAY ON NORTH EASTERN				
	AREAS 5053 CAPITAL OUTLAY ON CIVIL AVIATION				
	5055 CAPITAL OUTLAY ON ROAD				
	TRANSPORT				
	7055 LOANS FOR ROAD TRANSPORT				
	Total Capital				

(1)	(2)		(3)	
		5	Sums not exceeding	. i
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total
		(Rupees)	(Rupees)	(Rupees)
	Total of Grant 10	2,50,00,000		2,50,00,000
	Revenue			
11	2045 OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES	17,49,885		17,49,885
	2501 SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT			
	2552 NORTH EASTERN AREAS			
	2801 POWER	126,81,60,452		126,81,60,452
	2810 NEW AND RENEWABLE ENERGY			
	Total Revenue	126,99,10,337		126,99,10,337
	Capital 4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS			
	4801 CAPITAL OUTLAY ON POWER PROJECTS			
	6801 LOANS FOR POWER PROJECTS	50,00,00,000		50,00,00,000
	Total Capital	50,00,00,000		50,00,00,000
	Total of Grant 11	176,99,10,337		176,99,10,337
	Revenue			
12	2047 OTHER FISCAL SERVICES			
	Total Revenue			
	Total of Grant 12			
13	Revenue 2013 COUNCIL OF MINISTERS			
	2052 SECRETARIAT - GENERAL SERVICES			
	2251 SECRETARIAT - SOCIAL SERVICES			
	3451 SECRETARIAT - ECONOMIC SERVICES			
	Total Revenue Capital			
	5275 CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	Total Capital			
	Total of Grant 13	· · · · · · · · · · · · · · · · · · ·		<u></u>
	Revenue			
14	2053 DISTRICT ADMINISTRATION	5,50,12,222		5,50,12,222
	2070 OTHER ADMINISTRATIVE SERVICES			
	Total Revenue	5,50,12,222		5,50,12,222
	Total of Grant 14	5,50,12,222		5,50,12,222
15	Revenue 2054 TREASURY AND ACCOUNTS			
	ADMINISTRATION Total Revenue			

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(1)	(2)		(3) Sums not exceeding		
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	Total of Grant 15				
	Revenue				
16	2055 POLICE	10,54,85,130		10,54,85,13	
	2070 OTHER ADMINISTRATIVE SERVICES				
	2216 HOUSING				
	Total Revenue	10,54,85,130		10,54,85,13	
	Capital				
	4055 CAPITAL OUTLAY ON POLICE				
	4059 CAPITAL OUTLAY ON PUBLIC WORKS				
	4216 CAPITAL OUTLAY ON HOUSING				
	4552 CAPITAL OUTLAY ON NORTH EASTERN				
	AREAS				
	Total Capital Total of Grant 16	10,54,85,130		10,54,85,13	
	Revenue				
	2056 JAILS	-			
17	Total Revenue			·	
	Capital				
	4059 CAPITAL OUTLAY ON PUBLIC WORKS				
	Total Capital	······			
	Total of Grant 17		·		
	Revenue				
18	2058 STATIONERY AND PRINTING				
	Total Revenue				
	Capital				
	4058 CAPITAL OUTLAY ON STATIONERY & PRINTING				
	4216 CAPITAL OUTLAY ON HOUSING				
	Total Capital				
	Total of Grant 18				
	Revenue				
19	2052 SECRETARIAT - GENERAL SERVICES				
	2059 PUBLIC WORKS				
	2203 TECHNICAL EDUCATION				
	2204 SPORT AND YOUTH SERVICES				
	2205 ART AND CULTURE				
	2216 HOUSING				
	Total Revenue				
	Capital				

(1)	(2)		(3)	
`		5	Sums not exceeding	
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total
		(Rupees)	(Rupees)	(Rupees)
	4059 CAPITAL OUTLAY ON PUBLIC WORKS	42,06,01,531		42,06,01,531
	4202 CAPITAL OUTLAY ON EDUCATION, SPORTS,ART AND CULTURE	•		
	4210 CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH			
	4216 CAPITAL OUTLAY ON HOUSING			
	4403 CAPITAL OUTLAY ON ANIMAL HUSBANDRY			
	4404 CAPITAL OUTLAY ON DAIRY DEVELOPMENT			
	5465 INVESTMENTS IN GENERAL FINANCIAL AND TRADING INSTITUTIONS			
	Total Capital	42,06,01,531		42,06,01,531
	Total of Grant 19	42,06,01,531		42,06,01,531
	Revenue			
20	2070 OTHER ADMINISTRATIVE SERVICES	6,58,38,650		6,58,38,650
	Total Revenue Capital	6,58,38,650		6,58,38,650
	4059 CAPITAL OUTLAY ON PUBLIC WORKS			
	Total Capital			
	Total of Grant 20	6,58,38,650		6,58,38,650
	Revenue			
21	2075 MISCELLANEOUS GENERAL SERVICES			
	2202 GENERAL EDUCATION			
	2203 TECHNICAL EDUCATION			
	2204 SPORT AND YOUTH SERVICES			
	2236 NUTRITION			
	2552 NORTH EASTERN AREAS			
	Total Revenue Capital			
	4202 CAPITAL OUTLAY ON EDUCATION, SPORTS,ART AND CULTURE	14,35,50,000		14,35,50,000
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS			
	6202 LOANS FOR EDUCATION, SPORTS, ART AND CULTURE			
	Total Capital Total of Grant 21	14,35,50,000 14,35,50,000		14,35,50,000 14,35,50,000
	Revenue	14,33,30,000		
22	2070 OTHER ADMINISTRATIVE SERVICES	2,82,38,621		2,82,38,621
	2216 HOUSING	8,02,13,202		8,02,13,202
	2235 SOCIAL SECURITY AND WELFARE	23,56,572		23,56,572

THE GAZETTE OF MEGHALAYA (*EXTRAORDINARY*) MARCH 14, 2022 [PART-IV

(1)	(2)		(3)	
			Sums not exceeding	·
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total
		(Rupees)	(Rupees)	(Rupees)
	3454 CENSUS, SURVEY AND STATISTICS			
	Total Revenue	11,08,08,395		11,08,08,395
	Total of Grant 22	11,08,08,395		11,08,08,395
23	Revenue 2070 OTHER ADMINISTRATIVE SERVICES			
	2251 SECRETARIAT - SOCIAL SERVICES	1 00 05 500		1 00 25 500
	Total Revenue	1,08,25,500		1,08,25,500
	Total of Grant 23	1,08,25,500	<u> </u>	1,08,25,500
	Revenue			
24	2071 PENSIONS AND OTHER RETIREMENT BENEFITS 2235 SOCIAL SECURITY AND WELFARE			
		<u> </u>		
	Total Revenue Total of Grant 24			
25	Revenue 2075 MISCELLANEOUS GENERAL SERVICES			
	Total Revenue Total of Grant 25			
	Revenue			·
26	2210 MEDICAL AND PUBLIC HEALTH	219,55,60,974		219,55,60,974
	2211 FAMILY WELFARE			
	2552 NORTH EASTERN AREAS			
	Total Revenue	219,55,60,974		219,55,60,974
	Capital 4210 CAPITAL OUTLAY ON MEDICAL &	9,83,78,000		9,83,78,000
	PUBLIC HEALTH 4211 CAPITAL OUTLAY ON FAMILY WELFARE			
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS			
	Total Capital	9,83,78,000		9,83,78,000
	Total of Grant 26	229,39,38,974		229,39,38,974
	Revenue			
27	2215 WATER SUPPLY AND SANITATION 2216 HOUSING			
	2552 NORTH EASTERN AREAS			
	Total Revenue Capital			
	4215 CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION.			
	4216 CAPITAL OUTLAY ON HOUSING			

(1)	(2)		(3)		
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS			······	
	Total Capital Total of Grant 27				
	Revenue			· <u></u>	
28	2216 HOUSING				
	Capital				
	4216 CAPITAL OUTLAY ON HOUSING				
	6216 LOANS FOR HOUSING				
	Total Capital				
	Total of Grant 28				
29	Revenue 2216 HOUSING				
	2217 URBAN DEVELOPMENT	18,68,05,406		18,68,05,40	
	2552 NORTH EASTERN AREAS				
	Total Revenue Capital	18,68,05,406		18,68,05,400	
	4216 CAPITAL OUTLAY ON HOUSING				
	4217 CAPITAL OUTLAY ON URBAN DEVELOPMENT	407,50,55,485		407,50,55,48	
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	6217 LOANS FOR URBAN DEVELOPMENT				
	Total Capital	407,50,55,485		407,50,55,485	
	Total of Grant 29	426,18,60,891		426,18,60,89]	
30	Revenue 2220 INFORMATION AND PUBLICITY				
	2552 NORTH EASTERN AREAS				
	Total Revenue Capital				
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	Total Capital				
	Total of Grant 30			<u> </u>	
31	Revenue 2230 LABOUR EMPLOYMENT AND SKILL DEVELOPMENT	6,00,000		6,00,000	
	DEVELOPMENt Total Revenue	6,00,000		6,00,000	
	Total of Grant 31	6,00,000		6,00,000	
32	Revenue 2552 NORTH EASTERN AREAS	<u> </u>			

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(1)			(3)	
	(2)		Sums not exceeding	
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total
		(Rupees)	(Rupees)	(Rupees)
33	3456 CIVIL SUPPLIES Total Revenue Capital 4408 CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING Total Capital Total of Grant 32 Revenue 2053 DISTRICT ADMINISTRATION 2062 VIGILANCE			
	2070 OTHER ADMINISTRATIVE SERVICES 2075 MISCELLANEOUS GENERAL SERVICES 2235 SOCIAL SECURITY AND WELFARE Total Revenue Capital 6235 -LOANS FOR SOCIAL SECURITY AND WELFARE Total Capital			
	Total of Grant 33			· · · · · · · · · · · · · · · · · · ·
34	Revenue 2225 WELFARE OF SCHEDULE CASTES, SCHEDULES TRIBES,OTHER BACKWARD CLASSES AND MINORITIES 2235 SOCIAL SECURITY AND WELFARE 2236 NUTRITION 2552 NORTH EASTERN AREAS			
	Total Revenue Capital 4059 CAPITAL OUTLAY ON PUBLIC WORKS 4235 CAPITAL OUTLAY ON SOCIAL SECURITY & WELFARE 4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS 6225 LOANS FOR WELFARE OF SC/ST AND OBC Total Capital			
	Total of Grant 34			
35	Revenue 2225 WELFARE OF SCHEDULE CASTES, SCHEDULES TRIBES,OTHER BACKWARD CLASSES AND MINORITIES 2235 SOCIAL SECURITY AND WELFARE 2552 NORTH EASTERN AREAS			

(1)	(2)		(3)		
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	Total Revenue				
	Capital				
	6225 LOANS FOR WELFARE OF SC/ST AND OBC				
	Total Capital				
	Total of Grant 35				
	Revenue				
36	2070 OTHER ADMINISTRATIVE SERVICES				
	2075 MISCELLANEOUS GENERAL SERVICES				
	2235 SOCIAL SECURITY AND WELFARE				
	Total Revenue				
	Total of Grant 36				
	Revenue				
37	2250 OTHER SOCIAL SERVICES				
	2552 NORTH EASTERN AREAS				
	3451 SECRETARIAT - ECONOMIC SERVICES				
	Total Revenue				
	5475 CAPITAL OUTLAY ON OTHER GENERAL ECONOMIC SERVICES				
	Total Capital				
	Total of Grant 37				
	Revenue				
38	2552 NORTH EASTERN AREAS				
	3451 SECRETARIAT - ECONOMIC SERVICES				
	Total Revenue				
	Capital				
	5475 CAPITAL OUTLAY ON OTHER GENERAL ECONOMIC SERVICES				
	Total Capital				
	Total of Grant 38				
	Revenue				
39	2425 CO-OPERATION				
	2435 OTHER AGRICULTURAL PROGRAMMES				
	2552 NORTH EASTERN AREAS				
	Total Revenue				
	Capital				
	4425 CAPITAL OUTLAY ON CO-OPERATION				
	4435 CAPITAL OUTLAY ON OTHER AGRICULTURAL PROGRAMMES				
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				

THE GAZETTE OF MEGHALAYA (*EXTRAORDINARY*) MARCH 14, 2022 [PART-IV

(1)	(2)		(3)		
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	6425 LOANS FOR CO-OPERATION				
	Total Capital				
	Total of Grant 39				
	Revenue				
40	2552 NORTH EASTERN AREAS				
	3451 SECRETARIAT - ECONOMIC SERVICES				
	Total Revenue	·····			
	Capital				
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	Total Capital				
	Total of Grant 40	<u> </u>		**	
	Revenue				
41	3454 CENSUS, SURVEY AND STATISTICS			- T- 4-49	
	Total Revenue Total of Grant 41				
	Revenue 2216 HOUSING				
42					
	3475 OTHER GENERAL ECONOMIC SERVICES				
	Total Revenue Capital				
	4216 CAPITAL OUTLAY ON HOUSING				
	Total Capital	······			
<u> </u>	Total of Grant 42				
	Revenue				
43	2216 HOUSING				
	2401 CROP HUSBANDRY	1,34,73,810		1,34,73,810	
	2408 FOOD STORAGE AND WAREHOUSING	1,2 1,7 2,010		_,_ ,, _ , _ ,	
	2415 AGRICULTURAL RESEARCH AND EDUCATION				
	2435 OTHER AGRICULTURAL PROGRAMMES				
	2552 NORTH EASTERN AREAS				
	2702 MINOR IRRIGATION				
	Total Revenue	1,34,73,810		1,34,73,810	
	Capital	_,, _, _, , , , , , , , , , , , , ,			
	4216 CAPITAL OUTLAY ON HOUSING				
	4401 CAPITAL OUTLAY ON CROP HUSBANDRY (SHARE CAPITAL)				
	4416 INVESTMENTS IN AGRICULTURAL FINANCIAL INST.				

(1)	(2)	(3)				
		Sums not exceeding				
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total		
		(Rupees)	(Rupees)	(Rupees)		
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS					
	Total Capital Total of Grant 43	1,34,73,810		1,34,73,810		
		1,54,73,810				
44	Revenue 2701 MEDIUM IRRIGATION					
	2711 FLOOD CONTROL AND DRAINAGE					
	Total Revenue					
	Capital 4701 CAPITAL OUTLAY ON MEDIUM IRRIGATION					
	4711 CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS Total Capital		· · · · · · · · · · · · · · · · · · ·			
	Total of Grant 44					
	Revenue					
45	2216 HOUSING					
	2402 SOIL AND WATER CONSERVATION					
	2415 AGRICULTURAL RESEARCH AND EDUCATION					
	2552 NORTH EASTERN AREAS					
	Total Revenue Capital					
	4216 CAPITAL OUTLAY ON HOUSING					
	4402 CAPITAL OUTLAY ON SOIL AND WATER CONSERVATION					
	Total Capital Total of Grant 45					
	Revenue					
46	2501 SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT					
	2552 NORTH EASTERN AREAS					
	2575 OTHER SPECIAL AREA PROGRAMMES					
	Total Revenue Capital					
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS					
	Total Capital					
	Total of Grant 46			······		
	Revenue					
47	2216 HOUSING 2235 SOCIAL SECURITY AND WELFARE					
	2403 ANIMAL HUSBANDRY	8,27,38,605		8,27,38,605		

(1)	(2)		(3)	
			Sums not exceeding	
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Tota]
		(Rupees)	(Rupees)	(Rupees)
	2415 AGRICULTURAL RESEARCH AND EDUCATION			
	2552 NORTH EASTERN AREAS			
	Total Revenue Capital	8,27,38,605		8,27,38,605
	4059 CAPITAL OUTLAY ON PUBLIC WORKS			
	4403 CAPITAL OUTLAY ON ANIMAL HUSBANDRY			
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS			
	6225 LOANS FOR WELFARE OF SC/ST AND OBC			
	6403 LOANS FOR ANIMAL HUSBANDARY			
	Total Capital	0.02.00.(05		0.07.30.605
	Total of Grant 47	8,27,38,605		8,27,38,605
48	Revenue 2216 HOUSING			
	2404 DAIRY DEVELOPMENT			
	2415 AGRICULTURAL RESEARCH AND EDUCATION			
ļ	Total Revenue Total of Grant 48			
<u> </u>	Revenue			
49	2216 HOUSING			
	2405 FISHERIES			
	2415 AGRICULTURAL RESEARCH AND EDUCATION			
	2552 NORTH EASTERN AREAS			
]	Total Revenue			
	Capital 4216 CAPITAL OUTLAY ON HOUSING			
	4405 CAPITAL OUTLAY ON FISHERIES			
	Total Capital			
	Total of Grant 49			
	Revenue		Í	ĺ
50	2406 FORESTRY AND WILDLIFE	2,19,85,394		2,19,85,394
	2415 AGRICULTURAL RESEARCH AND EDUCATION			
	2552 NORTH EASTERN AREAS			
	Total Revenue Capital	2,19,85,394		2,19,85,394
	4406 CAPITAL OUTLAY ON FORESTRY AND WILD LIFE	1,42,94,126		1,42,94,126

(1)	(2)	(3)				
		Sums not exceeding				
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total		
		(Rupees)	(Rupees)	(Rupees)		
	8121 GENERAL AND OTHER RESERVE FUNDS					
	8336 CIVIL DEPOSITS					
	Total Capital	1,42,94,126		1,42,94,12		
	Total of Grant 50	3,62,79,520		3,62,79,52		
	Revenue					
51	2216 HOUSING					
	2236 NUTRITION					
	2401 CROP HUSBANDRY					
	2501 SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT					
	2505 RURAL EMPLOYMENT					
	2515 OTHER RURAL DEVELOPMENT PROGRAMMES					
	2552 NORTH EASTERN AREAS					
	Total Revenue					
	Capital					
	4216 CAPITAL OUTLAY ON HOUSING					
	4515 CAPITAL OUTLAY ON OTHER RURAL DEVELOPMENT PROGRAMMES					
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS					
	6515 LOANS FOR OTHER RURAL DEVELOPMENT PROGRAMME					
	Total Capital					
	Total of Grant 51					
	Revenue					
52	2852 INDUSTRIES	7,89,99,607		7,89,99,607		
	Total Revenue Capital	7,89,99,607		7,89,99,607		
	4854 CAPITAL OUTLAY ON CEMENT AND NON-METALLIC MINERAL INDUSTRIES					
	4885 OTHER CAPITAL OUTLAY ON INDUSTRIES AND MINERALS					
	6885 OTHER LOANS TO INDUSTRIES AND MINERALS					
	Total Capital					
	Total of Grant 52	7,89,99,607		7,89,99,607		
	Revenue					
53	2216 HOUSING					
	2552 NORTH EASTERN AREAS					
	2851 VILLAGE AND SMALL INDUSTRIES					
	Total Revenue			·····		

THE GAZETTE OF MEGHALAYA (*EXTRAORDINARY*) MARCH 14, 2022 [PART-IV

(1)	(2)	(3)			
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	4851 Capital Outlay on Village and Small Industries				
	6851 LOAN FOR VILLAGES AND SMALL INDUSTRIES				
	Total Capital				
	Total of Grant 53				
54	Revenue 2216 HOUSING				
	2552 NORTH EASTERN AREAS				
	2851 VILLAGE AND SMALL INDUSTRIES	40,23,046		40,23,04	
	Total Revenue	40,23,046		40,23,044	
	Capital 4216 CAPITAL OUTLAY ON HOUSING				
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	4851 Capital Outlay on Village and Small Industries	1,85,00,000		1,85,00,00	
	6851 LOAN FOR VILLAGES AND SMALL INDUSTRIES				
	Total Capital	1,85,00,000		1,85,00,000	
	Total of Grant 54	2,25,23,046		2,25,23,046	
55	Revenue 2552 NORTH EASTERN AREAS				
	2853 NON FERROUS MINING AND METALLURGICAL INDUSTRIES	76,99,03,274		76,99,03,274	
	Total Revenue	76,99,03,274		76,99,03,274	
	Capital 4216 CAPITAL OUTLAY ON HOUSING				
	4853 CAPITAL OUTLAY ON NON-FERROUS MINING AND METALLURGICAL INDUSTRIES				
	Total Capital				
	Total of Grant 55	76,99,03,274		76,99,03,274	
56	Revenue 2059 PUBLIC WORKS				
	3054 ROADS AND BRIDGES	8,94,97,000		8,94,97,000	
	Total Revenue Capital	8,94,97,000		8,94,97,000	
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	5054 CAPITAL OUTLAY ON ROADS AND BRIDGES	77,00,00,000		77,00,00,000	
	Total Capital	77,00,00,000		77,00,00,000	
	Total of Grant 56	85,94,97,000		85,94,97,000	
	Revenue				

(1)	(2)	(3)			
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
57	2552 NORTH EASTERN AREAS				
	3452 TOURISM				
	Total Revenue				
	Capital				
	4059 CAPITAL OUTLAY ON PUBLIC WORKS				
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	5275 CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES				
	5452 CAPITAL OUTLAY ON TOURISM	10,00,00,000		10,00,00,00	
	7452 Loans for Tourism.				
	Total Capital	10,00,00,000		10,00,00,00	
	Total of Grant 57	10,00,00,000		10,00,00,00	
	Revenue				
58	2204 SPORT AND YOUTH SERVICES	16,13,13,459		16,13,13,45	
	2552 NORTH EASTERN AREAS				
	3606 AID MATERIALS AND EQUIPMENTS				
	Total Revenue Capital	16,13,13,459		16,13,13,45	
	4202 CAPITAL OUTLAY ON EDUCATION, SPORT, ART AND CULTURE				
	4552 CAPITAL OUTLAY ON NORTH EASTERN				
	AREAS Total Capital				
	Total of Grant 58	16,13,13,459		16,13,13,45	
	Revenue			<u></u>	
59	2075 MISCELLANEOUS GENERAL SERVICES	4,35,00,000		4,35,00,00	
	3451 SECRETARIAT - ECONOMIC SERVICES				
	Total Revenue	4,35,00,000		4,35,00,000	
	Capital				
	5465 INVESTMENTS IN GENERAL FINANCIAL AND TRADING INSTITUTIONS				
	Total Capital Total of Grant 59	4,35,00,000		4,35,00,00	
	Revenue 2235 SOCIAL SECURITY AND WELFARE				
60					
	Total Revenue Capital				
	7610 LOANS TO GOVERMENT SERVANTS ETC.				
	Total Capital				
	Total of Grant 60				

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(1)	(2)	(3)			
		Sums not exceeding			
Grant No.	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
61	7615 MISCELLANEOUS LOANS				
	Total Capital				
	Total of Grant 61				
	Capital				
62	7810 INTER-STATE SETTLEMENT				
	Total Capital	<u></u>			
	Total of Grant 62				
	Capital			· · · · —	
	7999 APPROPRIATION TO CONTINGENCY				
63	FUND				
	Total Capital				
	Total of Grant 63				
	Revenue				
	2205 ART AND CULTURE				
	2552 NORTH EASTERN AREAS				
	3425 OTHER SCIENTIFIC RESEARCH	5,00,00,000		5,00,00,00	
	3454 CENSUS, SURVEY AND STATISTICS				
	Total Revenue	5,00,00,000		5,00,00,000	
	Capital				
	4202 CAPITAL OUTLAY ON EDUCATION,				
	SPORT, ART AND CULTURE Total Capital				
	Total of Grant 64	5,00,00,000		5,00,00,000	
	Revenue				
	2216 HOUSING				
	2552 NORTH EASTERN AREAS				
	2701 MEDIUM IRRIGATION				
	2702 MINOR IRRIGATION	10,00,00,000		10,00,00,000	
	2711 FLOOD CONTROL AND DRAINAGE				
	3435 ECOLOGY AND ENVIRONMENT				
	Total Revenue	10,00,00,000		10,00,00,000	
	Capital				
	4552 CAPITAL OUTLAY ON NORTH EASTERN AREAS				
	4701 CAPITAL OUTLAY ON MEDIUM IRRIGATION				
	4702 CAPITAL OUTLAY ON MINOR IRRIGATION	106,17,70,000		106,17,70,000	
	4711 CAPITAL OUTLAY ON FLOOD CONTROL				
	PROJECTS Total Capital	106,17,70,000		106,17,70,000	
	Total of Grant 65	116,17,70,000	├──── <u></u>	116,17,70,000	

(1)	(2)		(3)		
Grant No.		Sums not exceeding			
	Services & Purposes (Major Heads)	Voted by Assembly	Charged on the Consolidated fund	Total	
		(Rupees)	(Rupees)	(Rupees)	
	Revenue 2049 INTEREST PAYMENTS				
	Total Revenue	· · · · ·			
	Capital 6003 INTERNAL DEBT OF THE STATE GOVERNMENT Total Capital				
	Capital 6004 LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT	<u></u>	51,37,000	51,37,00	
	Total Capital		51,37,000	51,37,00	
	Revenue		51,37,000	51,37,00	
	2048 APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT		2,21,70,000	2,21,70,00	
	Total Revenue		2,21,70,000	2,21,70,00	
	Revenue 2051 PUBLIC SERVICE COMMISSION Total Revenue		2,21,70,000	2,21,70,000	
	TOTAL	1313,06,46,604	3,33,29,775	1316,39,76,37	

M. M. SANGMA, Joint Secretary to the Govt. of Meghalaya, Law Department.



EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 64Shillong, Monday, March 14, 202223rd Phalguna, 1943 (S. E.)

PART-IIA

GOVERNMENT OF MEGHALAYA DISTRICT COUNCIL AFFAIRS DEPARTMENT

NOTIFICATION

The 14th March, 2022.

No.DCA.10/2021/Pt/12. - It is hereby notified for general information that the Garo Hills Autonomous District Council in its Special Session held on 4th March, 2022 (Friday) at 11:00 A.M. in the District Council Hall, Tura, has duly elected Shri Sengchim N. Sangma, Member of the District Council, as the new Chairman of the Council.

M. R. SYNREM, Commissioner & Secretary to the Govt. of Meghalaya, District Council Affairs Department.



EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 65 Shillong, Monday, March 14, 2022 23rd Phalguna, 1943 (S. E.)

PART-IIA

GOVERNMENT OF MEGHALAYA DISTRICT COUNCIL AFFAIRS DEPARTMENT

NOTIFICATION

The 14th March, 2022.

No.DCA.10/2021/Pt/13. - It is hereby notified for general information that the Garo Hills Autonomous District Council in its Session held on the 5th March, 2022, has duly elected Shri Albinush R. Marak, Member of the District Council, as the new Chief Executive Member of the Garo Hills Autonomous District Council.

M. R. SYNREM, Commissioner & Secretary to the Govt. of Meghalaya, District Council Affairs Department.



EXTRAORDINARY

PUBLISHED BY AUTHORITY

Shillong, Monday, March 14, 2022 23rd Phalguna, 1943 (S. E.) No. 66

PART-IIA

GOVERNMENT OF MEGHALAYA DISTRICT COUNCIL AFFAIRS DEPARTMENT

NOTIFICATION

The 14th March. 2022.

No.DCA. 10/2021/Pt/14. - In exercise of the power conferred under sub-rule (1) of Rule 20 read with sub-rule (1) of Rule 19 of the Assam and Meghalaya Autonomous Districts (Constitution of District Councils) Rules, 1951, as amended and on the advice of the Chief Executive Member, Garo Hills Autonomous District Council, the Governor of Meghalaya is pleased to appoint the Deputy Chief Executive Member and the following Executive Members of the said Council:-

- 1. Shri Nikman Ch. Marak **Deputy Chief Executive Member**
- 2. Shri Arbinstone B. Marak 3. Shri Henen R. Sangma
- 4. Shri Nathwalal S. Marak
- 5. Shri Ashahel D. Shira
- 6. Shri Linekar K. Sangma
- 7. Shri Sengbath R. Marak
- 8. Shri Grahambell A. Sangma
- 9. Shri Anseng A. Sangma
- **Executive Member Executive Member**

Executive Member

Executive Member

Executive Member

Executive Member

Executive Member

Executive Member

- **Executive Member**
- 10. Shri Stevie M. Marak

M. R. SYNREM.

Commissioner & Secretary to the Govt. of Meghalaya, District Council Affairs Department.